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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 05.08.1999

OA 14/98 with MA No.93/98

1. Hardayal Singh S/o Shri Ram Sahai Gurjar
2. Deen Dayal S/o Shri Laxmi Narayan
3. Lallu Ram S/o Shri Mangi Lal
4. Ram Dayal S/o Shri Pali Ram
5. Kanchan S/o Shri Kishna
6. P.N.Khanna S/o Shri Vishavnath Khanna
7. Baini Prasad S/o Shri Narayan
8. Satish Kumar S/o Shri Gori Shankar
9. Naval Kishore S/o Shri Gangadhar
10. Ladu Singh S/o Shri Chhotu Singh
11. Kundan Singh S/o Shri Rikha Singh
12. Radhe Shyam Sharma S/o Shri Ram Nath
13. Roop Singh Parihar S/o Shri Ram Babu
14. Ram Kishore S/o Shri Buddha Ram
15. Ram Kishan S/o Shri Ganga Ram
16. Bhagwan Sahai S/o Shri Shyam Lal
17. Keshav Lal S/o Shri Chhitar
18. Kalyan Sahai S/o Shri Ram Pal
19. Ganpat Lal S/o Shri Ram Chandra
20. Hari Singh S/o Shri Vijay Singh
21. Ramji Lal S/o Shri Narayan
22. Bhag Chand S/o Shri Nola Ram
23. Kalyan S/o Shri Gordhan
24. Rameshwar S/o Shri Nundaram
25. Prem Chand S/o Shri Birda
26. Gafoor Khan S/o Shri Chhotu Khan
27. Sita Ram S/o Shri Narayan
28. L.S.Jojaf S/o Shri A.E.Jojaf

All the applicants are working as First Class Coach Attendants, Jaipur Division, Western Railway.

.. Applicants

Versus

1. Union of India through the General Manager, Western Railway, Churchgate, Mumbai.
2. The Divisional Railway Manager, Western Railway, Jaipur.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.N.P.NAWANI, ADMINISTRATIVE MEMBER

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Mr. P.V.Calla, counsel for the Applicant

Mr. Manish Bhandari, counsel for the respondents

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Applicants, named above, in this application under Section 19 of the Administrative Tribunals Act, 1985, have sought a direction to the respondents to allow them to work as First Class Coach Attendants so long as first class coaches are attached in the various trains and in case the first class coaches are removed, the respondents may be directed to adjust the applicants in AC Chair Car/ AC Sleepers.

2. We have heard the learned counsel for the parties and have perused the records. The parties have agreed to this matter being disposed of at the stage of admission.

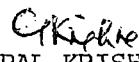
3. Applicant, Ladu Singh has retired from service. Applicants, Roop Singh Parihar and Ram Kishore, have already been promoted as Ticket Collector, which is a Group-C post in the Commercial Branch. The applicants were appointed as Khalasi scale Rs. 750-940. They were promoted as Senior Khalasi scale Rs. 775-1025. The post of First Class Coach Attendant is a selection post and before appointment to this post, it is necessary to undergo successfully a training course. While working on the post of First Class Coach Attendants, the applicants were declared surplus and, thereafter, absorbed on the post of Senior Khalasi in the Electrical Department after undergoing the training prescribed for the same. The grievance of the applicants is that they should be considered for appointment/ absorption as Air Conditioned Coach Attendants. The respondents have stated that after the absorption of the applicants on the post of Senior Khalasi, the matter was reviewed on the objections made by the existing Senior Khalasis of the Electrical Department. The respondents have contended that the applicants would be considered for promotion as Air Conditioned Coach Attendants in accordance with the rules.

4. In the circumstances, we direct the respondents to consider posting the applicants as Air Conditioned Coach Attendants as and when vacancies occur, in accordance with the rules.

5. OA and MA No.93/98 stand disposed of accordingly with no order as to costs.


(N.P.NAWANI)

Adm. Member


(GOPAL KRISHNA)
Vice Chairman